

**SCJ-13/AS(UT)2020/4644 dated 04.12.2020**

**FIR no 340/20**

**PS Krishna Nagar**

**UTP Shahadatt Ansari**

**u/s 380/457/34 IPC**

**07.12.2020**

**Ld. PO is on leave today.**

Present : Ld. APP for the State is available through VC.

None for applicant through VC.

Status report qua the present case received on court email

IO from the jail superintendent concerned.

Relist on 08.12.2020.

**SHRUTI**

**CHAUDHA**

**RY**

**(Shruti Chaudhary)**

**2<sup>nd</sup> Link MM (East) KKD Court**

**Delhi/07.12.2020**

Digitally signed by

SHRUTI

CHAUDHARY

Date: 2020.12.07

15:47:34 +05'30'

**e.FIR No. 015333/17**  
**PS Krishna Nagar**  
**State vs. Unknown**  
**U/s 379 IPC**

**07.12.2020**

**Ld. PO is on leave today.**

Present : Ld. APP for the State is available through VC.

Sh. Deepak Kumar, Id. Counsel for the accused through

VC.

Relist on 08.12.2020.

**SHRUTI**  
**CHAUDHARY**

Digitally signed by  
SHRUTI CHAUDHARY

Date: 2020.12.07  
15:47:50 +05'30'

(Shruti Chaudhary)  
2<sup>nd</sup> Link MM (East) KKD Court  
Delhi/07.12.2020

**FIR No. 440/19**  
**State vs. Ranveer & Ors.**  
**PS Krishna Nagar**  
**U/s 376C/354/354B/452/506/509 IPC**

**07.12.2020**

**Ld. PO is on leave today.**

Present : Ld. APP for the State is available through VC.

None for applicant through VC.

Relist on 08.12.2020.

**SHRUTI**  
**CHAUDHARY**

Digitally signed by  
SHRUTI CHAUDHARY  
Date: 2020.12.07  
15:48:01 +05'30'

(Shruti Chaudhary)  
2<sup>nd</sup> Link MM (East) KKD Court  
Delhi/07.12.2020

**FIR No. 430/16**  
**State vs. Dharmender Singh**  
**PS Krishna Nagar**  
**U/s 279/337/338/304-A/471 IPC**

**07.12.2020**

**Ld. PO is on leave today.**

Present : Ld. APP for the State is available through VC.

Sh. Keshav Vats, Id.counsel for the applicant through VC.

Relist on 09.12.2020.

SHRUTI

CHAUDHARY

(Shruti Chaudhary)

2<sup>nd</sup> Link MM (East) KKD Court  
Delhi/07.12.2020

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CHAUDHARY  
Date: 2020.12.07 15:48:14  
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**FIR No. 374/2020  
State vs. Azeem  
PS Shakarpur  
U/s 354/376/34 IPC**

**07.12.2020**

**Ld. PO is on leave today.**

Present : Ld. APP for the State is available through VC.

Sh. Farooq Ahmad, Id. Counsel for the applicant through

VC.

Relist on 08.12.2020.

SHRUTI  
CHAUDHARY

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CHAUDHARY  
Date: 2020.12.07 15:48:26  
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(Shruti Chaudhary)  
2<sup>nd</sup> Link MM (East) KKD Court  
Delhi/07.12.2020

**FIR No.470/20  
State vs. Ajay Goyal  
PS Shakarpur  
U/s 279/304-A IPC**

**07.12.2020**

**Ld. PO is on leave today.**

Present : Ld. APP for the State is available through VC.

Sh. S.C. Rajput, Id. Counsel for the applicant through VC.

Relist on 09.12.2020.

SHRUTI  
CHAUDHARY

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SHRUTI CHAUDHARY  
Date: 2020.12.07  
15:48:38 +05'30'

(Shruti Chaudhary)

2<sup>nd</sup> Link MM (East) KKD Court  
Delhi/07.12.2020

**e.FIR No. 308/20  
State vs.Asfar @ Dabbu  
PS Krishna Nagar  
U/s 392/411/34 IPC**

**07.12.2020**

**Ld. PO is on leave today.**

Present : Ld. APP for the State is available through VC.

Sh. S.K. Tiwari, Id. Counsel for the applicant through VC.

Relist on 08.12.2020.

SHRUTI

CHAUDHARY

(Shruti Chaudhary)

2<sup>nd</sup> Link MM (East) KKD Court  
Delhi/07.12.2020

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CHAUDHARY  
Date: 2020.12.07 15:48:59  
+05'30'

**FIR No.020285/20  
State vs.Sanjeev Kumar @ Ganja  
PS Shakarpur  
U/s 379/411 IPC**

**07.12.2020**

**Ld. PO is on leave today.**

Present : Ld. APP for the State is available through VC.

None for applicant through VC.

Relist on 08.12.2020.

**SHRUTI  
CHAUDHARY  
(Shruti Chaudhary)**  
2<sup>nd</sup> Link MM (East) KKD Court  
Delhi/07.12.2020

Digitally signed by  
SHRUTI CHAUDHARY  
Date: 2020.12.07  
15:49:14 +05'30'



**FIR NO. 460/16**  
**State vs. Dharmender Singh**  
**PS Krishna Nagar**

**07.12.2020**

**Ld. PO is on leave today.**

Present : Ld. APP for the State is available through VC.

None for applicant through VC.

Relist on 08.12.2020.

**SHRUTI**

**CHAUDHA**

**RY**

Digitally signed  
by SHRUTI  
CHAUDHARY  
Date: 2020.12.07  
15:49:27 +05'30'

(Shruti Chaudhary)

2<sup>nd</sup> Link MM (East) KKD Court  
Delhi/07.12.2020

**e.FIR NO. 022538/20**  
**State vs. Mohd. ASlam**  
**PS Shakarpur**  
**U/s 379 IPC**

**07.12.2020**

**Ld. PO is on leave today.**

Present : Ld. APP for the State is available through VC.

Sh. Prashand, Id. Counsel for the applicant through VC.

Relist on 08.12.2020.

**SHRUTI**

**CHAUDHARY**

(Shruti Chaudhary)

2<sup>nd</sup> Link MM (East) KKD Court

Delhi/07.12.2020

Digitally signed by  
SHRUTI CHAUDHARY  
Date: 2020.12.07  
15:49:41 +05'30'

**FIR NO. 485/20  
State vs. Shyam  
PS Shakarpur  
U/s 279/337 IPC**

**07.12.2020**

**Ld. PO is on leave today.  
Fresh application for releasing the vehicle on superdari,  
received through email.**

Present : Ld. APP for the State is available through VC.

None for applicant through VC.

IO/SHO PS concerned to file reply on 09.12.2020.

**SHRUTI**

Digitally signed by SHRUTI  
CHAUDHARY

**CHAUDHARY**  
(Shruti Chaudhary)

Date: 2020.12.07 15:49:58

2<sup>nd</sup> Link MM (East) KKD Court  
Delhi/07.12.2020

**FIR NO. 001155/20  
State vs. Not known  
PS PIA  
U/s 379 IPC**

**07.12.2020**

**Ld. PO is on leave today.**

**Fresh application for releasing the mobile phone on  
superdari, received through email.**

Present : Ld. APP for the State is available through VC.

None for applicant through VC.

IO/SHO PS concerned to file reply on 08.12.2020.

**SHRUTI CHAUDHARY**

Digitally signed by SHRUTI CHAUDHARY  
Date: 2020.12.07 15:50:14 +05'30'

**(Shruti Chaudhary)**

**2<sup>nd</sup> Link MM (East) KKD Court  
Deihi/07.12.2020**

**FIR NO. 348/20  
State vs. Varun Malhotra  
PS PIA  
U/s 279/337 IPC**

**07.12.2020**

**Ld. PO is on leave today.  
Fresh application for releasing the vehicle on superdari,  
received through email.**

Present : Ld. APP for the State is available through VC.

None for applicant through VC.

IO/SHO PS concerned to file reply on 09.12.2020.

**SHRUTI CHAUDHARY**

Digitally signed by SHRUTI CHAUDHARY  
Date: 2020.12.07 15:50:31 +05'30'

**(Shruti Chaudhary)**

**2<sup>nd</sup> Link MM (East) KKD Court  
Delhi/07.12.2020**

**FIR NO. 030653/20**  
**State vs. Not known**  
**PS Shakarpur**  
**U/s 379 IPC**

**07.12.2020**

**Ld. PO is on leave today.**  
**Fresh application for releasing the vehicle on superdari,**  
**received through email.**

Present : Ld. APP for the State is available through VC.

None for applicant through VC.

IO/SHO PS concerned to file reply on 09.12.2020.

SHRUTI  
CHAUDHARY  
(Shruti Chaudhary)  
2<sup>nd</sup> Link MM (East) KKD Court  
Delhi/07.12.2020

Digitally signed by SHRUTI  
CHAUDHARY  
Date: 2020.12.07 15:50:48  
+05'30'

**e.FIR NO. 04399/17  
State vs. Shimul Mandal  
PS Krishna Nagar  
U/s 379/411 IPC**

**07.12.2020**

**Ld. PO is on leave today.  
Fresh application u/s 437 Cr.PC for grant of bail to the  
accused, received through email.**

**Present : Ld. APP for the State is available through VC.**

**None for applicant through VC.**

**IO/SHO PS concerned to file reply on 08.12.2020.**

**SHRUTI**  
**CHAUDHARY**  
**(Shruti Chaudhary)**  
**2<sup>nd</sup> Link MM (East) KKD Court**  
**Delhi/07.12.2020**

Digitally signed by SHRUTI  
CHAUDHARY  
Date: 2020.12.07 15:51:05 +05'30'

**FIR NO.162/19**  
**State vs. Deepak Bhardwaj**  
**PS PIA**  
**U/s 394/411/34 IPC**

**07.12.2020**

**Ld. PO is on leave today.**

**Fresh application seeking fifteen days interim bail on behalf of the accused, received through email.**

Present : Ld. APP for the State is available through VC.

None for applicant through VC.

IO/SHO PS concerned to file reply on 08.12.2020.

SHRUTI CHAUDHARY Digitally signed by SHRUTI  
CHAUDHARY  
Date: 2020.12.07 15:51:21 +05'30'  
(Shruti Chaudhary)  
2<sup>nd</sup> Link MM (East) KKD Court  
Delhi/07.12.2020



**FIR NO.193/08  
State vs. Praveen Mittal  
PS Krishna Nagar  
U/s 411/34 IPC**

**07.12.2020**

**Ld. PO is on leave today.  
Fresh application for calling status report, received  
through email.**

**Present : Ld. APP for the State is available through VC.**

**None for applicant through VC.**

**Status Report be called from Jail Superintendent Mandoli**

**Jai, returnable for 08.12.2020.**

**SHRUTI**

**CHAUDHARY**

**(Shruti Chaudhary)**

**2<sup>nd</sup> Link MM (East) KKD Court  
Delhi/07.12.2020**

Digitally signed by  
SHRUTI CHAUDHARY  
Date: 2020.12.07  
15:51:39 +05'30'

**FIR NO.401/14  
State vs. Unknown  
PS Krishna Nagar  
U/s 392/34 IPC**

**07.12.2020**

**Ld. PO is on leave today.  
Fresh application for permission to sell the vehicle,  
received through email.**

Present : Ld. APP for the State is available through VC.

None for applicant through VC.

IO/SHO PS concerned to file reply on 09.12.2020.

**SHRUTI CHAUDHARY**

Digitally signed by SHRUTI  
CHAUDHARY

Date: 2020.12.07 15:51:54 +05'30'

(Shruti Chaudhary)

2<sup>nd</sup> Link MM (East) KKD Court  
Delhi/07.12.2020